and State Governments. During the last three years, an amount of Rs.0.96 crore has been released to Karnataka under the Plan.

**Conviction rate of wildlife cases in Assam**

4362. SHRI BHUBANESWAR KALITA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the rate of conviction for wildlife cases in Assam; and

(b) the total number of poachers arrested and the total quantum of punishment meted out in the last 3 years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The detection of offences under Wild Life (Protection) Act, 1972 and apprehension and prosecution of offenders involved in such offences in the States/Union Territories is done by the concerned State/Union Territory Government including Assam. The details of such cases are not collated in the Ministry of Environment and Forests.

**Commercial activities around Jim Corbett National Park**

†4363. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware that the increase in commercial activities around Jim Corbett National Park situated in Uttarakhand has adversely affected the movement of wild animals;

(b) if so, the details of concrete steps taken by the Ministry in the matter;

(c) whether the Ministry would consider to shift the commercial institutions set up around ten kilometre from the boundary of Jim Corbett National Park elsewhere; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (d) As per the

†Original notice of the question was received in Hindi.